

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 286**  
TO BE ANSWERED ON 03.02.2023

**BENEFICIARIES UNDER PMMVY**

286. DR. JAYANTA KUMAR ROY:  
SHRIMATI SANGEETA KUMARI SINGH DEO:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of eligible beneficiaries under Pradhan Mantri Matru Vandana Yojana (PMMVY) during the years 2017-18 till date, State-wise;
- (b) the total number of beneficiaries actually benefitted during the said period, State-wise;
- (c) whether there is any role of State Governments in implementation of PMMVY scheme, if so, the details thereof and the steps taken to ensure full co-operation between the Union and the States in this regard;
- (d) whether the number of beneficiaries is low in the State of West Bengal and Odisha for various reasons including lack of co-operation from the concerned State Government; and
- (e) if so, the details thereof and the corrective steps taken/proposed to be taken in this regard?

**ANSWER**

MINISTER FOR WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) The State/UT-wise total number of eligible beneficiaries who have enrolled and total number of beneficiaries provided maternity benefit under the Pradhan Mantri Matru Vandana Yojana (PMMVY) since inception of the scheme in 2017-18 and till 27.01.2023 is at **Annexed**.

(c) The PMMVY is a Centrally Sponsored Scheme being implemented through State Governments/Union Territory Administrations. In order to ensure proper implementation of PMMVY in States/UTs, the Ministry of Women and Child Development handholds all States/UTs on issues related to Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS); facilitate scheme implementation by supporting, planning and monitoring activities associated with the technology solution; developing Information Education and Communication (IEC) plan, training modules, capacity building of Accredited Social Health Activist (ASHA), Auxiliary Nurse and Midwife (ANM) and Anganwadi Workers (AWWs).

(d) & (e) The PMMVY is being implemented in the State of West Bengal since 2017-18. However, it had come to the notice of this Ministry that the Scheme is being implemented in the State with a different nomenclature i.e. 'Bangla Matri Prakalpa'. The State government later on agreed that scheme was being run as 'Bangla Matri Prakalpa' and assured that in future the scheme would be implemented strictly as per the guidelines of PMMVY. On receipt of the written assurance from the State, the release of Central share of funds to the State Government of West Bengal has been resumed from March, 2022.

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**Annexure**

**Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question Number 286 for answer on 03.02.2023 raised by Dr. Jayanta Kumar Roy regarding 'Beneficiaries under PMMVY'**

**Statement showing State/UT-wise total number of eligible beneficiaries who have enrolled and total number of beneficiaries provided maternity benefits under PMMVY since inception of the scheme in 2017-18 and till 27.01.2023**

Sl. No.	State/UT	Number of Beneficiaries Enrolled	Number of Beneficiaries Provided Maternity Benefits
1	Andaman And Nicobar Islands	7,979	7,616
2	Andhra Pradesh	15,29,480	13,51,849
3	Arunachal Pradesh	29,527	25,173
4	Assam	10,21,089	9,44,937
5	Bihar	33,76,045	29,83,373
6	Chandigarh	31,970	31,129
7	Chhattisgarh	7,70,772	7,31,530
8	The Dadra & Nagar Haveli and Daman & Diu	19,091	18,484
9	Delhi	3,96,891	3,66,200
10	Goa	25,650	22,748
11	Gujarat	11,86,941	10,56,406
12	Haryana	7,55,475	7,20,287
13	Himachal Pradesh	2,52,431	2,29,767
14	Jammu And Kashmir	3,23,663	2,97,221
15	Jharkhand	8,29,711	7,34,085
16	Karnataka	20,19,323	19,26,249
17	Kerala	9,29,209	8,61,320
18	Ladakh	5,106	4,250
19	Lakshadweep	1,537	1,387
20	Madhya Pradesh	33,12,060	32,09,485
21	Maharashtra	33,33,227	29,68,019
22	Manipur	62,226	55,848
23	Meghalaya	47,980	46,343
24	Mizoram	35,875	34,712
25	Nagaland	34,243	30,773
26	Odisha	7	5
27	Puducherry	32,273	31,145
28	Punjab	5,51,725	4,30,289
29	Rajasthan	20,22,386	19,20,229
30	Sikkim	14,605	11,854
31	Tamil Nadu	15,20,014	11,93,774
32	Telangana	3	0
33	Tripura	1,06,417	97,637
34	Uttar Pradesh	57,10,324	52,74,057
35	Uttarakhand	2,85,334	2,27,350
36	West Bengal	17,76,963	14,98,536
	<b>Grand Total</b>	<b>3,23,57,552</b>	<b>2,93,44,067</b>